

**Supplementary Constitution of Bench at Lucknow Bench of the Court
with effect from 26th August, 2013**

- 1 Hon. Imtiyaz Murtaza, J.
Hon. Devendra Kumar Upadhyaya, J.
(Court No. 2)
- (a) Fresh Public Interest Litigation (except assigned matters) for Orders, Admission, Hearing including Bunch cases; and
(b) Fresh Habeas Corpus Writs, Criminal Writs and Criminal Contempt for Orders, Admission and Hearing including Bunch Cases.
(c) Listed Criminal Appeals **including Criminal Appeals U/s 376 I.P.C. on priority basis** upto the year 1985 for Orders, Admission and Hearing including Bunch cases.
- 2 Hon. Rajiv Sharma, J.
Hon. Dr Satish Chandra, J.
(Court No. 24)
- (a) Fresh F.A.'s, F.A.F.O.'s and Family Court Appeals, **Income Tax Appeals and References, Central Excise Appeals, Writs relating to Tax Matters, Excise, Central Taxation**, Writs relating to Recovery including Tax recovery matters for Orders, Admission and Hearing including Bunch cases, and
(b) Listed Service Writs from the **year 1996 to 2010** for Orders, Admission and Hearing including Bunch cases.
- 3 Hon. S. S. Chauhan, J.
(Court No. 22)
- Fresh Misc. Writs (except Misc. Writs relating to Educational and Society Matters) **from the year 2009**, Matters under Article 227 of Constitution of India for Orders, Admission and Hearing including Bunch cases.
- Then
Hon. S.S. Chauhan, J.
Hon. Sudhir Kumar Saxena, J.
**(At 2.00 p.m.)
(Court No. 22)**
- Listed Service Writs starting from the oldest **upto the year 1995** for Orders, Admission and Hearing including Bunch cases.
- 4 Hon. Vinay Kumar Mathur, J.
(Court No. 19)
- Fresh First Appeals, Second Appeals and all Civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch cases.
- 5 Hon. Sudhir Kumar Saxena, J.
(Court No. 23)
- Listed Service Writs relating to Government Service upto **the year 2010** for Orders, Admission and Hearing including Bunch cases.
- 6 Hon. Vishnu Chandra Gupta, J.
(Court No. 17)
- Listed Service Writs other than Government Service upto **the year 2010** for Orders, Admission and Hearing including Bunch Cases.
- 7 Hon. Saeed-uz-Zaman Siddiqi, J.
(Court No. 14)
- Fresh Applications u/s 482 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases.

Then: On priority basis starting from the oldest cases U/s 482 Cr.P.C. relating to Murder, Rape, Kidnapping and Dacoity in which investigation or proceedings of Trial Court have been stayed for Orders, Admission and Hearing.